

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM: Present: C.S.A. No. 248/(MAH)/2017
CA No.
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Pune E-Stock Broking Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Rajesh Shah	Advocate	<i>Ahmed</i>
	Ahmed Chunawala		

Common Order

CSA 251/2017/230-232/2017/ NCLT/MB//MAH/2017

CSA 257/2017/230-232/2017/ NCLT/MB//MAH/2017

CSA 248/2017/230-232/2017/ NCLT/MB//MAH/2017

Allowed, vide separate order. Auditor : M/s. S.P. Sakhala & Co. with fee of ₹60,000/-
each.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)